Supplementary Cause List Sr. No.1

HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU**

EMG-LPA No.2/2020

EMG-CM No.3/2020 EMG-CM No.4/2020 EMG-CAV No.2/2020 (Through Video Conferencing from Jammu)

Rakesh Kumar Choudhary

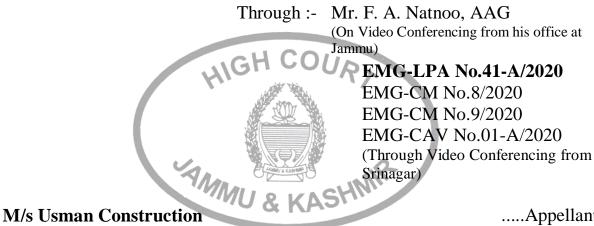
.....Appellant

Mr. Vikram Sharma, Advocate Through :-(On Video Conferencing from his office at Jammu)

V/s

Union Territory of J&K and Others

.....Respondent(s)



Through :-Mr. Altaf Naik, Sr. Advocate (On Whatsapp call from his office at

Srinagar)

V/s

Union Territory of J&K and Others

.....Respondent(s)

Mr. F. A. Natnoo, AAG Through :-(On Video Conferencing from his office at Jammu)

HON'BLE THE CHIEF JUSTICE

Coram:

(On Video Conference from High Court at Jammu)

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from his residence at Jammu)



.....Appellant

<u>EMG-CAV No.2/2020 in EMG-LPA No.2/2020 & EMG-CAV No.1-</u> <u>A/2020 in EMG-LPA No.41-A/2020</u>

Caveators are represented and have been heard. The caveat notice in these applications is discharged.

<u>EMG-CM No. 3/2020 in EMG-LPA No.2/2020 & EMG-CM No.8/2020</u> in EMG-LPA No.41-A/2020 (for dispensing with the filing of requisites)

Let the deficiencies be made good as per Circular No.16/GS dated 29th March 2020 upon removal of the current lockdown.

These applications are allowed in the above terms.

EMG-LPA No.2/2020 & EMG-LPA No. 41-A/2020

1. EMG-LPA No.2/2020 filed in Jammu Wing by Rakesh Kumar Choudhary (writ petitioner in OWP No.325/2019) challenging the judgment dated 1st May 2020 passed in OWP No.325/2019 and 15 other connected writ petitions which were pending in Jammu as well as Srinagar Wings of the High Court, is listed today.

2. EMG-LPA No.41-A/2020 was filed in the Srinagar Wing assailing the same judgment dated 1st May 2020. On the mentioning of Mr. Altaf Naik, Senior Advocate, this appeal has also been taken up for consideration along with present appeal.

4. Issue notice to show-cause in both the appeals and applications as to why these appeals be not admitted to hearing.

5. Mr. Natnoo accepts notice in both appeals. Let copy of EMG-LPA No.41-A/2020 be made available to Mr. Natnoo by e-mail today itself.

6. On joint request of all the parties who are present, list the matters for hearing on 19th May 2020 at 11.30 A.M.

7. The Registrars Judicial (Jammu as well as Srinagar) shall ensure that any other appeal filed assailing the aforesaid judgment dated 1st May 2020 in OWP No.325/2019 and connected writ petitions, is listed along with the present matters.

(SANJAY DHAR) JUDGE

(GITA MITTAL) CHIEF JUSTICE

Jammu 18.05.2020 Raj kumar

